## HIGH COURT OF MANIPUR **AT IMPHAL**

## NOTIFICATION

Imphal, the 24th January, 2025

No. HCM/R-3/2018-Estt.-II/1/47

: In continuation of this Registry's

Notification of even number dated 27<sup>th</sup> September 2024, and pursuant to the 4 (four) vacancies arising in the Unreserved (UR) Category due to the withdrawal or nonreporting of the initially selected candidates for the Group-D posts, the following 4 (four) candidates from the UR waiting list (in order of merit) are hereby recommended for appointment to the aforementioned vacancies. Further, they are directed to report to the District & Sessions Judges as indicated against their names:

SI. No.	Roll No.	Name	Category	Post	Reporting Officers
1.	02027	KHUNDONGBAM THOITHOI DEVI	UR	Peon	District & Sessions Judge, Imphal East
2.	01569	THOUNAOJAM RANJANKUMAR SINGH	UR		District & Sessions Judge, Imphal West
3.	07557	YENDREMBAM ROMEN SINGH	UR		District & Sessions Judge, Thoubal
4.	02086	THOKCHOM PRADIPKUMAR SINGH	UR	Chowkidar	District & Sessions Judge, Senapati

REGISTRAR (JUDICIAL) HIGH COURT OF MANIPUR

## Copy to:-

- The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur. 1.
- The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High 3. Court of Manipur
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur
- The Private Secretary to Registrar General, High Court of Manipur. 5.
- 6. All the District & Sessions Judges.
- The Judge, Family Court, Manipur/Thoubal/Bishnupur/Imphal East.
- The Judge, Special Court, ND & PS, Manipur/Special Court (ND&PS) (FTC), Manipur.
- The Commissioner (Law), Government of Manipur.
- 10. The System Analyst, High Court of Manipur.
  - He is requested to upload this Notification in the official website of this Registry.
- 11. The Superintendent (Estt.-II), High Court of Manipur.
- 12. Notice Board/Guard File/Concerned File.